

①

Central Administrative Tribunal  
Principal Bench: New Delhi

OA 2548/96

New Delhi this the 10th day of December 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Yunus  
Son Of Shri Alla Baux  
R/o A-7 Ganesh Nagar  
Delhi - 110 092.

...Applicant.

(By Advocate: Shri Shekhar)

Versus

1. Director General - Doordarshan  
Parliament Street  
New Delhi.

2. Chief Engineer- North Zone  
Akashwani & Doordarshan  
Jamnagar House, Shahjahan Road  
New Delhi.

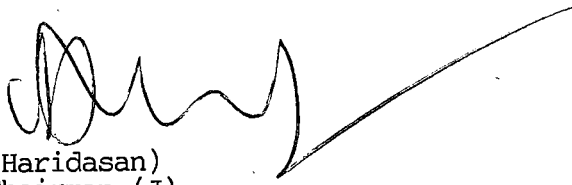
3. Director (Akashwani & Doordarshan)  
Jamnagar House, Shahjahan Road  
New Delhi.

...Respondents.

O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Learned counsel for the applicant wishes to withdraw the application with liberty to take appropriate proceedings. Granting that liberty, the application is closed as withdrawn.

  
(A.V.Haridasan)  
Vice Chairman (J)

aa.